



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

HYDERABAD BENCH : AT HYDERABAD

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O.A. 550/94.

Dt. of Decision : 23.5.94.

1. Sabba Nagaraju

2. M. Narayana Rao

• Applicants.

V/s

1. The Chief Personnel Officer,  
S C Rly, Rail Nilayam,  
Secunderabad.

2. the Deputy Chief Mechanical Engineer,  
Carriage Repair Shop,  
SC Rly, Tirupathi.

3. The Workshop Personnel Officer,  
Carriage Repair Shop,  
SC Rly, Tirupathi.

• Respondents.

Counsel for the Applicants : Mr. P. Krishna Reddy

Counsel for the Respondents : Mr. G.S. Sanghi, SC for Rlys

CORAM:

THE HON'BLE SHRI JUSTICE V. NEELADRI RAO : VICE CHAIRMAN

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

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(GD)

O.A.No.550/94

O R D E R

(As per the Hon'ble Sri Justice V. Neeladri Rao,  
Vice Chairman

The two applicants were selected for the posts of Skilled Artisans in the scale of Rs.260-400 (RSRP) corresponding to Rs.950-1500 in the Carriage Repair Shop, Tirupathi in 1986 as per the proceedings dt.21-3-87 issued by R-2. But as the posts were not sanctioned, these applicants and some others who were selected at the same time for the posts of Skilled Artisans were not appointed and having realised that it was not possible to absorb all the selected candidates who were selected as per proceedings dated 21-3-87, R-2 informed the selected candidates including the applicants that they would be appointed as Unskilled Khalasis in Group-D, if they express their willingness within the time stipulated. It is stated that these applicants expressed their willingness within time for Group-D posts.

2. This Bench ordered in O.A.No.1103/91 and batch that the applicants therein who were also selected to the posts of Skilled Artisans as per proceedings dt. 21-3-87 of R-2, should be given the orders of appointment in regard to the posts of Khalasis Unskilled in Group-D as and when the turns come in the vacancies that may arise for outsiders in the posts of Khalasis Unskilled in Group-D.

3. For the reasons stated therein, R-2 is directed to give the orders of appointments <sup>for</sup> in the posts of Khalasis Unskilled in Group-D for outsiders as and when vacancies arise, and

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*GD*

as and when the respective turns of the applicants arise. The O.A. is ordered accordingly at the admission stage. No costs.

*M*  
(R. Rangarajan )

Member (A)

*V. Neeladri Rao*  
( V. Neeladri Rao )  
Vice Chairman

Dt. May, 23, 1994  
Open Court dictation

*Abdul*  
Deputy Registrar (J) CC

To kmv

1. The Chief Personnel Officer,  
S.C.Rly, Railnilayam, Secunderabad.  
Carriage Repair Shop, S.C Rly, Tirupathi.
3. The Workshop Personnel Officer,  
Carriage Repair Shop,  
S.C.Rly, Tirupathi.
4. One copy to Mr.P.Krishna Reddy, Advocate, CAT.Hyd.
5. One copy to Mr.G.S.Sanghi, SC for Rlys, CAT.Hyd.
7. One spare copy.

pvm

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO  
VICE CHAIRMAN

AND

THE HON'BLE MR.A.B.GORTHI : MEMBER(AD)

AND

THE HON'BLE MR.T.C.CHANDRASEKHAR REDDY  
MEMBER(JUDL)

AND

THE HON'BLE MR.R.RANGARAJAN : M(ADMN)

Dated: 23-5-1994

ORDER/JUDGMENT

M.A/R.A./C.A/NO.

in

O.A.NO. 550/94

T.A.No.

(w.p. )

Admitted and Interim Directions  
Issued.

Allowed

Disposed of with directions of admission  
stop.

Dismissed.

Dismissed as withdrawn.

Dismissed for Default.

Rejected/Ordered.

No order as to costs.

Central Administrative Tribunal  
DESPATCH

7 JUN 1994

HYDERABAD BENCH.